

## Annexure-9

Bliss House Private Limited

Date of commencement of CIRP: 21.01.2026

List of Creditors (Version 3.0) drawn as on 25.06.2026 (Updated List of Creditors)

(Earlier List of Creditors (Version 1.0) drawn as on 01.01.2026, List of Creditors (Version 2.0) drawn as on 27.05.2026)

List of Other Creditors (Other than financial creditors and operational creditors)

Sl.No	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claims under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee						Whether related party?
-	-	-	-	-	₹ -	₹ -	₹ -	-	₹ -	₹ -	₹ -	₹ -	
<b>NOT APPLICABLE</b>													
	<b>Total</b>	-	-	-	₹ -	₹ -	₹ -	-	₹ -	₹ -	₹ -	₹ -	

<b>Bliss House Private Limited</b>
<b>Date of commencement of CIRP: 15.12.2025</b>
<b>List of Creditors (Version 3.0) drawn as on 25.06.2026 (Updated List of Creditors)</b>
<b>(Earlier List of Creditors (Version 1.0) drawn as on 01.01.2026, List of Creditors (Version 2.0) drawn as on 27.05.2026)</b>
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